

HIGH COURT OF DELHI AT NEW DELHI

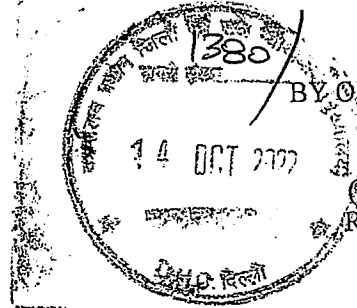
No.92/Genl.-I/OC/THC/DHC  
Dated 12.10.2022

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NOTIFICATION

In exercise of powers conferred by Section 139(b) of the Code of Civil Procedure (Act V of 1908) as amended by Amendment Act No.104 of 1976 and Section 297(1)(b) of the Code of Criminal Procedure, 1973 (Act 2 of 1974) and Section 3(2)(a) of the Oaths Act, 1969, High Court of Delhi has been pleased to extend the period of following Oath Commissioners in Tis Hazari Courts, Delhi, for a period of six months from 19.10.2022 to 18.04.2023, for administering oaths and affirmations to deponents of affidavits in accordance with terms specified in paragraph 5 of Chapter 12-B, Punjab High Court Rules and Orders Volume IV (read with Section 7 of the Delhi High Court Act, 1966) and subject to the conditions laid down in this Court's circular No. 332/Genl-II/DHC dated 14/9/2001 containing instructions to Oath Commissioners issued by this Court:-

Sl. No	Name of Advocates
1.	Ms. Guddi Dimri
2.	Mr. Janender Mahajan
3.	Mr. Ashok Sharma
4.	Mr. Tejasvi Goel



BY ORDER OF THE COURT

Sd/-

(RAVINDER DUDEJA)  
REGISTRAR GENERAL

Endst. No.17798-801/Genl.-I/OC/THC/DHC

Dated 12.10.2022

Copy of this Notification and copy of instructions dated 14.09.2001 forwarded to:-

1. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi, for information and necessary action.
2. The President and Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi with the remarks that these advocates will work as Oath Commissioners exclusively in Tis Hazari Courts, New Delhi, till 18.04.2023.

Admn. I  
P. DSS (Hqs.)  
13/10/22


Mr. Kaur  
Br Jlc, A-I  
14/10/22

Contd.....

- ✓ 3. The following Oath Commissioners through the Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi, with the direction to the Oath Commissioners that they will send their specimen of seal to the Registrar (Genl.-Admn.-I) within a week. The Serial No. allocated to them should be incorporated in the seal and no seal except as prescribed in the instructions should be used. They are also directed to ensure that the age of the deponent is invariably indicated in the affidavit alongwith the name and parentage of the deponent :-

Sl. No.	Name and address of Oath Commissioner
1.	Ms. Guddi Dimri, R/o G-4/5, Seat-15, Rohini, Delhi-110085, Enrl. No. D-25/1996 Tel. No. 9811343826 (Sl.No. 393/2020)
2.	Mr. Janender Mahajan, R/o BH-82, East Shalimar Bagh, Delhi-110088, Enrl.No. D/2381/2013 Tel. No. 7982132856 (Sl.No. 394/2020)
3.	Mr. Ashok Sharma, R/o Flat 102, DLF Ankur Vihar, Loni Ghaziabad, U.P, Enrl. No. D/3569/2016 Tel. No. 9810886942 (Sl.No. 395/2020)
4.	Mr. Tejasvi Goel, R/o 7790, Ram Nagar Paharganj, New Delhi-110055, Enrl. No. D/1603/2015, Tel. No. 8826196269 (Sl.No. 396/2020)

4. It is also made clear that the Oath Commissioners shall attest the affidavits only in the presence of the deponent(s) and if any Oath Commissioner is found attesting the affidavits in absence of the deponent, his/her appointment as an Oath Commissioner will be terminated forthwith and strict action will be taken against him/ her.

  
Deputy Registrar (Genl.-Admn.-I)

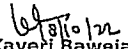
5 OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 38866-39036 OC/Admn.I/THC/2022

Dated, Delhi the 18 OCT 2022

Copy forwarded to :-

1. All the Ld. Judicial Officers (Central & West) Tis Hazari Courts Complex, Delhi for information.
2. The Website Committee, Tis Hazari Courts, Delhi with the request to direct the quarter concerned to upload the same on the website of Delhi District Courts.
3. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi, for information and necessary action.
4. All the advocates/Oath Commissioners concerned with the direction to submit specimen of their seal in this office within three days.
5. The Branch In-charge, R & I Branch (Central), Tis Hazari Courts, Delhi with the direction to affix the same on the notice board of Tis Hazari Courts Complex, Delhi.
6. The Personal Office of the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi for information.
7. The Personal Office of the Ld. Principal District & Sessions Judge, West, Tis Hazari Courts, Delhi for information.

  
(Kaveri Baweja)  
District Judge (Commercial Court)/Officer-In-Charge,  
Administration Branch-I,  
O/o Principal District & Sessions Judge, (HQs),  
Tis Hazari Court, Delhi